(c) whether large scale misutilisation of grants/financial irregularities have been committed by NGOs;

(d) if so, whether the Government have received complaints of irregularities and maladministration by Yoga Institutes in Maharashtra; the details thereof and the present status of action taken against the culprits; and

(e) the details of steps taken/proposed to be taken to strengthen the monitoring mechanism on proper utilisation of funds by the NGOs?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b) A Centrally Sponsored Scheme for Promotion of Yoga in Schools was started in 1989-90. Under this Scheme, financial assistance is provided to the States/ UTs as well as the Yoga Institutes of repute for training of teachers in yoga and for building infrastructure for the purpose. This includes TA/DA to teacher trainees, upgradation of library facilities and construction/expansion of hostels for teacher trainees. Details regarding financial assistance provided under this scheme to various Non-Governmental Organisations (NGOs) in Maharashtra during the last 3 years, institution-wise is given in the statement attached. Budgetary allocation for the scheme during 1996-97 was Rs. 60.00 lakhs under Plan and Rs. 30.00 iakhs under Non-Plan.

(c) and (d) Certain complaints were received with regard to the Kaivalyadhama S.M.Y.M. Samiti, Lonavla, Pune to look into the functioning of the Institute. A Joint Assessment Team of the Central and the State Gevernments of Maharashtra visited the Institute on 26-27, April, 1996. The administrative/procedural deficiencies noticed were brought to the notice of the Institute for rectification in a time-bound manner.

(e) The proposals of NGOs received with the recommendations of the concerned State Government/UT Administration are considered by a Grants-in-Aid Committee and grants are released in instalments based on the progress reports and the utilisation position furnished by the Organisation.

## Statement

(Rs. in lakhs)

SI. No.	Name of the Institution	Plan		
		1 <b>994-9</b> 5	1995-96	1996-97
1	2	3	4	5
١.	The Yoga Institute, Santa Cruz, Mumbai			2.36
2.	Shree Hanuman Vyayam Prasarak Mandal, Amravati.	3.70	_	_

1	2	3	4	5
3.	Arogaya Seva Mandal, Mukhed, Nanded	0.98	_	
4.	Yoga Vidyadham, Dhule.	3.70	2.50	
5.	Kaivalyadhama SMYM Samiti,	5.00		<u></u>
	LONAVLA (Pune)	32.67 (NP)	20.00 (IVP)	30.00 (NP)

(NP) : Non-Plan

## **Condition of National Museum**

850. SHRI K.P. NAIDU : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the stone sculptures of the Pallava dynasty are lying amidst rubble in the garden in the National Museum;

(b) if so, the reasons for such negligence; and

(c) the steps taken against those found responsible for bad management of the museum?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) No, Sir. These sculptures are being re-installed in the garden with brick pedestals.

(b) and (c) Do not arise.

[Translation]

## Allocation by UGC

851. VAIDYA DAU DAYAL JOSHI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the total amount allocated by the University Grants Commission to different Universities and colleges of Rajasthan, Punjab, Delhi and Maharashtra during the last three years;

(b) whether the amount of grants is continuously being reduced;

(c) if so, the details thereof and the reasons therefor; and

(d) the steps taken or proposed to be taken to raise the standard of higher education?